

quiries made so far show that a cracker prepared for Holi by some boys was placed on the track for the sake of fun

#### Surveyors on Central Railway

2914 Shri Vajpayee: Will the Minister of Railways be pleased to state

(a) the number of surveyors on the Central Railway at present;

(b) the number of those who are still temporary,

(c) whether it is a fact that some surveyors who have put in ten to twelve years' service have not been made permanent as yet,

(d) if so, the reasons therefor, and

(e) the steps taken in the matter?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) 102

(b) 96

(c) Yes, 4 have put in more than 10 years' service

(d) Posts of surveyors are required only for survey work in connection with construction of new lines, doubling of existing lines, laying of sidings, assisted sidings, etc. These are temporary work-charged posts which cease with the completion of a survey and must therefore be temporary

(e) Endeavour is being made to convert as many temporary posts into permanent as possible

#### Travel Concerns at Ahmedabad

2915. { Shri A K Gopalan.  
      { Shri Warior:

Will the Minister of Railways be pleased to state

(a) whether it is a fact that number of Travel Concerns at Ahmedabad had organized in the months of February and March, 1959 tours of various places, by train,

(b) if so whether Government had given any facilities to these travel concerns, and

(c) if so, the nature of the concessions and facilities given?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) Yes. 7 Special trains were arranged and coaches were allotted on 22 occasions during the period.

(b) and (c) The running of the special trains and coaches was in accordance with the rates and conditions prescribed in the Coaching Tariff. No special facility or concession has been given to these tourist concerns, except that recognised tourist agents were allowed a commission of 5 per cent on the value of the tickets issued by them in accordance with the agreements entered into with them

#### Family Planning

2916 Shri Ramakrishna Reddy: Will the Minister of Health be pleased to state

(a) whether the Indian Medical Health Council in Bombay is trying to develop a biological method of sterilization which will be more effective than the methods already in vogue: i.e. oral, mechanical, and

(b) how long will it take to develop the new method and to make it available to the public?

The Minister of Health (Shri Karmarkar): (a) We have no information whether any Indian Medical Health Council exists in Bombay and whether any biological method of sterilization is being developed by such council

(b) Does not arise

#### Indian Council of Medical Research

2917 Shri Ayyakannu: Will the Minister of Health be pleased to state:

(a) whether it is a fact that the Indian Council of Medical Research has recommended research work for proper disposal of human excreta, and

(b) if so, the progress made so far?

**The Minister of Health (Shri Karmarkar):** (a) Yes.

(b) A statement is given below:—

**STATEMENT**

The Indian Council of Medical Research has initiated studies to develop satisfactory, cheap and sanitary latrines for use in rural areas which would be acceptable to the public and would also be suitable under different soil conditions in various regions of the Country.

Septic tanks of various designs are also being studied with a view to evolving a satisfactory design which could be recommended for disposal of human excreta in non-sewered areas. Experimental septic tanks have been put up in Singur, a village in West Bengal. Their performance is under observation.

Field studies on the development of suitable latrines are being carried out in the States of West Bengal, Bombay, Kerala and Punjab.

The unit at Singur in West Bengal has produced a design of a squatting plate which has been found suitable for use in rural areas. The latrines made of this design are giving satisfactory service.

Experimental latrines put up by Units in other States are still under observation.

**Movement of rice from Kuttalam**

**S. N. Q. No. 20. Shri Narasimhan:** Will the Minister of Railways be pleased to state:

(a) whether Government have seen a report published in the Hindu dated the 1st April, 1959 from its Kuttalam correspondent, that merchants of the area are finding the wagon supply inadequate and delayed;

(b) what is the actual position of outstandings in this regard; and

(c) whether steps will be taken to ease the position and avoid its effect on the price of rice?

**The Deputy Minister of Railways (Shri S. V. Ramaswamy):** (a) Yes.

(b) The outstanding registrations of rice and paddy at Kuttalam on 31-3-59, the date of the news item, were only 28, the oldest indent being of 25-3-59.

(c) The movement position has been easy, and rail transport for rice and paddy from Kuttalam area has been generally satisfactory. No serious delays, likely to affect the price position of rice, have occurred in the matter of wagon supply

12 hrs

**PAPERS LAID ON THE TABLE**

**ADMINISTRATION REPORT OF DELHI ROAD TRANSPORT AUTHORITY**

**The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur):** I beg to lay on the Table a copy of the Administration Report of Delhi Road Transport Authority for the year 1956-57 (Hindi and English versions). [Placed in Library. See No. LT-1345/59.]

**PRESIDENT'S ORDER FOR REFERENCE TO SUPREME COURT**

**The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):** I beg to lay on the Table a copy of the Order dated 1st April, 1959 by the President of India under clause (1) of article 143 of the Constitution referring to the Supreme Court questions as to the legislative action necessary for implementation of the Nehru-Noon Agreement in respect of the Berubari Union No 12 and the exchange of Cooch-Bihar enclaves. [Placed in Library. See No. LT-134 /59.]

12.02 hrs.

**CORRECTION OF ANSWER TO STARRED QUESTION NO 1151**

**The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur):** With your permission, Sir, I wish to make a small correction to the answer given by me to the question by Shri Rameshwar